

C. A. T. Bench, JAIPUR

(13)


Date of Order

Orders

4/11/93

None for the parties.


The O.A. is dismissed
in default.


(O. P. Sharma)
Administrative Member


Gopal Krishna
Member (Judl.)

Copy sent to the app.
and & imp. and
on no 3246

Date 10-11-93


6/11/93

